

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
2. Sri Kamal Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Chatra

Subject: - Nomination of **Master Trainer Officers** for conducting ICT (Information & Communication Technology) training programmes **ECT_5_2022** and **ECT_15_2022** from **Judicial Academy Jharkhand, Ranchi** scheduled to be held on **12.03.2023** and **19.03.2023**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you as **Master Trainer Officers** for conducting ICT (Information & Communication Technology) training programmes **ECT_5_2022** and **ECT_15_2022** from **Judicial Academy Jharkhand, Ranchi** scheduled to be held on **12.03.2023** and **19.03.2023**.

You are, therefore, directed to conduct the aforesaid training programme on the date as mentioned above. Accordingly, you are accorded necessary permission to conduct the aforesaid ICT training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

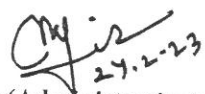
Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 824 /Apptt.

Dated, Ranchi, the 25.02.2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 142/JAJ dated 16.02.2023/ the Principal District & Sessions Judge, Chaibasa & Chatra for information and needful/ the Member Secretary, JHALSA/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


25.2.23
Registrar (Administration)